

# ORISSA HIGH COURT

## FILING REPORT AS ON :11/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000031/2022	M/S. ASHIRBAD CONSTRUCTION VS M/S SAVBRI INTERNATIONAL PRIVATE LTD.	PRABODHA CHANDRA NAYAK VS	// ()
2	BLAPL/0004222/2022	PINTU @ SILU @ SATYAJIT BEHERA VS STATE OF ODISHA	P.K.DAS VS	PANIKOILI /238 /2021 () //
3	BLAPL/0004223/2022	SUREN YADAV VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
4	BLAPL/0004224/2022	SUBRIT @ SUGREV @ SUGRIB MANDAL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /159 /2022 () //
5	BLAPL/0004225/2022	BULU KUMAR PRADHAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	HINJILI (CHATRAPUR) /91 /2020 () //
6	BLAPL/0004226/2022	RANJAN KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GANGAPUR (BHANJANAGAR) /131 /2022 () //
7	BLAPL/0004227/2022	BIJAY KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHARABEL NAGAR P.S. /264 /2021 () //
8	BLAPL/0004228/2022	PRAJNA PRAKASH NAYAK VS STATE OF ODISHA	BALARAM NAYAK VS	LINGARAJ P.S. /324 /2021 () //
9	BLAPL/0004229/2022	MITHUN SAHU VS STATE OF ODISHA	P.C.MISHRA VS	KHANDAGIRI P.S. /453 /2021 () //
10	BLAPL/0004230/2022	SUJAYA MAJHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHANDAGIRI P.S. /359 /2021 () //
11	BLAPL/0004231/2022	GOPI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHOGRAI /264 /2021 () //

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12	BLAPL/0004232/2022	RAJESWARA BHUYAN VS STATE OF ODISHA	BISWA RANJAN DAS VS	BHUBANESWAR G.R.P.S. /53 /2022 () //
13	BLAPL/0004233/2022	P. RAMABABU DORA VS STATE OF ODISHA	BHARAT JALLI VS	DIGAPAHANDI /139 /2022 () //
14	BLAPL/0004234/2022	TAPAN PADIHARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /314 /2021 () //
15	BLAPL/0004235/2022	NARENDRA SUNA @ NAREN VS STATE OF ODISHA	LALIT SAHU VS	DUNGURIPALI /258 /2021 () //
16	BLAPL/0004236/2022	TUNA @ PRAFULLA NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	BAGHAMARI /37 /2022 () //
17	BLAPL/0004237/2022	SANJAY JENA VS STATE OF ODISHA	DEBASIS BISWAL VS	ERASAMA /238 /2020 () //
18	BLAPL/0004238/2022	SOURAV PATTANAIK @ PATTANAYAK VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	SPL.TASK FORCE /28 /2021 () //
19	BLAPL/0004239/2022	LAXMINARAYAN PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /350 /2021 () //
20	BLAPL/0004240/2022	SURYAKANTA PAIKARAY VS STATE OF ODISHA	KALPATARU MISHRA VS	KHURDA MODEL /185 /2022 () //
21	BLAPL/0004241/2022	MITRABHANU SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LAKHANA /22 /2022 () //
22	BLAPL/0004242/2022	JITU @ BIKI @ AJAY SAHOO VS STATE OF ODISHA	A.C.RATH VS	CHOUDWAR /391 /2019 () //
23	BLAPL/0004243/2022	SANJAY MALIK @ MALLICK	JAYANTA KUMAR MAJHI	REMUNA /9 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004244/2022	SUMAN BAHADUR	BIKRAM KESHARI RAJ	BAIDYANATHPUR /19 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004245/2022	DEBENDRANATH PRADHAN	MANOJ KUMAR PANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004246/2022	RINKU BARIK	JULU KHANSAMA	KANTAMAL /132 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004247/2022	BHAGABAN CHIRAGUN @ BHAGABAN CHIRANGULASHWINI KUMAR DAS		BELPARA /288 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004248/2022	PHALGUNI TURUK	AMULYA RATNA PANDA	JEYPORE TOWN /251 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004249/2022	GOBINDA MANDALA	BISWA RANJAN DAS	BHUBANESWAR G.R.P.S. /53 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004250/2022	SIBA PRASAD BHOI	SIDHARTH PRASAD DAS	SATYABADI /7 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004251/2022	AMAL DEY	SANJEEV UDGATA	MATHILI /110 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004252/2022	MD SABIR	ANIRUDHA DAS	//0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004253/2022	PRAMOD KIRSHANI @ PAMA	SANGRAM KESHARI ROUT	JEYPORE SADAR /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004254/2022	RAJESH SAHANI	SUBODH KUMAR MOHANTY	JHARSUGUDA SADAR /2 /2022
		VS	VS	()

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35	BLAPL/0004255/2022	STATE OF ODISHA TIKI @ GOPAL KANTA VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /66 /2022 ()
36	BLAPL/0004256/2022	STATE OF ODISHA KAILASH PUJARI VS	SUKANTA KUMAR DALAI VS	// BRAHMAGIRI /50 /2022 ()
37	BLAPL/0004257/2022	STATE OF ODISHA SURYAKANTA SAHU VS	SARAT KUMAR JENA VS	// / /0 ()
38	BLAPL/0004258/2022	STATE OF ODISHA LINGARAJ MEHER VS	SAROJ KUMAR SWAIN VS	// barpalli /75 /2020 ()
39	BLAPL/0004259/2022	STATE OF ODISHA BHARAT MEHER VS	SAROJ KUMAR MISHRA VS	// BOUDH /209 /2021 ()
40	BLAPL/0004260/2022	STATE OF ODISHA KALI CHARAN KABAT VS	SUBHENDU KUMAR NAYAK VS	// BERHAMPUR /37 /2022 ()
41	BLAPL/0004261/2022	STATE OF ODISHA JADUMANI PRADHAN VS	ANIRUDHA DAS VS	// KHANDAPARA /226 /2020 ()
42	BLAPL/0004262/2022	STATE OF ODISHA UMAKANTA BARIK VS	SUKANTA KUMAR NAYAK VS	// / /0 ()
43	BLAPL/0004263/2022	STATE OF ODISHA TIKAN BEHERA VS	AMIT KUMAR NATH VS	// TALCHER TOWN /389 /2021 ()
44	BLAPL/0004264/2022	STATE OF ODISHA SIBARAM PATNAIK VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /451 /2021 ()
45	BLAPL/0004265/2022	STATE OF ODISHA THOMAS RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// PADMAPUR /49 /2022 () //

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46	BLAPL/0004266/2022	ASHOK RANA VS STATE OF ODISHA	DEBASIS MISHRA VS	// () //
47	BLAPL/0004267/2022	ILIASH DEEPA @ ILIASHA DEEPA VS STATE OF ODISHA	DEBASIS MISHRA VS	// () //
48	BLAPL/0004268/2022	NILAMBAR BAITHARU VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /110 /2021 () //
49	BLAPL/0004269/2022	NITIN CHAUDHURY VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /329 /2021 () //
50	BLAPL/0004270/2022	MANAS KUMAR BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	KHAJURIPADA /76 /2021 () //
51	BLAPL/0004271/2022	RAJENDRA ROUT VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LAKHANA /22 /2022 () //
52	BLAPL/0004272/2022	JAGA @ JAGABANDHU SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /160 /2021 () //
53	BLAPL/0004273/2022	NABA PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KHALLIKOTE /564 /2021 () //
54	BLAPL/0004274/2022	MADHUSUDAN ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.NUAGOAN /42 /2019 () //
55	BLAPL/0004275/2022	AKASH KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /383 /2021 () //
56	BLAPL/0004276/2022	UPENDRA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SEMILLIGUDA /112 /2020 () //
57	BLAPL/0004277/2022	KIRTAN NAYAK	SUSIL KUMAR PATNAIK	MAHULPADA /8 /2022

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		VS	VS	()
58	BLAPL/0004278/2022	STATE OF ODISHA KUSA @ AMARENDRA BINDHANI	JAJATI KESHARI KHUNTIA	// BALASORE SADAR /103 /2022
		VS	VS	()
59	BLAPL/0004279/2022	STATE OF ODISHA SUBASH CHAUDHURY	J.N.PANDA	// KESINGA /329 /2021
		VS	VS	()
60	BLAPL/0004280/2022	STATE OF ODISHA BELIA @ SUSHANT MAJHI	JITENDRA SAMANTARAY	// KHURDA MODEL /444 /2020
		VS	VS	()
61	BLAPL/0004281/2022	STATE OF ODISHA BRUNDABANA @ MANOJ SABAT	JITENDRA SAMANTARAY	// PURUSHOTTAMPUR /133 /2018
		VS	VS	()
62	CMAPL/0000213/2022	STATE OF ODISHA G.PRAVABATI	ADV	// //
		VS	VS	()
63	CMAPL/0000214/2022	K.V.S.MURTY SUBODHA KUMAR NAYAK	ADV	// //
		VS	VS	()
64	CMAPL/0000215/2022	PRAKASH CHANDRA NAYAK @ KUMAR NAYAK AJAYA NARAYAN SAMAL	ADV	// //
		VS	VS	()
65	CMAPL/0000216/2022	STATE OF ODISHA BIJAY KUMAR MOHANTY	ADV.	// //
		VS	VS	()
66	CMAPL/0000217/2022	STATE OF ODISHA BIDYADHAR DEHURI	ADV	// //
		VS	VS	()
67	CMAPL/0000218/2022	STATE OF ODISHA ANANDA CHANDRA SAHOO	ADV	// //
		VS	VS	()
68	CMAPL/0000219/2022	STATE OF ODISHA PRAKASH KUMAR ROUT	ADV.	// //
		VS	VS	()

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69	CMAPL/0000220/2022	STATE OF ODISHA BHAGABAN ROUT VS	ADV VS	// // ()
70	CMAPL/0000221/2022	STATE OF ODISHA NABANITA PRUSTY VS	PRAFULLA KUMAR RATH VS	// // ()
71	CMP/0000423/2022	MALAY CHANDRA POTHAL ROHITA KUMAR BEURA VS	AJIT CH MOHAPATRA VS	// // DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)
72	CMP/0000424/2022	PRAMILA SAMANTARAY NIRUPAMA MOHAPATRA VS	MAHESWAR MOHANTY VS	// // ()
73	CMP/0000425/2022	SANTOSH KUMAR MOHATRA NIRUPAMA SAHOO VS	NARAYAN PRASAD PARJIA VS	// // ()
74	CMP/0000426/2022	BHAGIRATHI MOHARANA KISHORE CHANDRA DASH VS	KABIR KUMAR JENA VS	// // ()
75	CMP/0000427/2022	NARAYAN PRASAD SATPATHY PRAMODINI CHOUDHURY VS	SURYA NARAYAN MISHRA VS	// // ()
76	CMP/0000428/2022	KRUSHNA CHANDRA PRATIHARI SUDHANSU KUMAR PRAHARAJ VS	GAJENDRANATH ROUT VS	// // ()
77	CONTC/0003343/2022	PRABIR KUMAR KAR RANGANATH PANIGRAHI VS	ADV VS	// // ()
78	CONTC/0003344/2022	RAGHURAM AYER, DIRECTOR, SECONDARY EDUCATION, BBSR MINATI PATRA VS	ADV VS	// // ()
79	CONTC/0003345/2022	PURNA CHANDRA PRADHAN, EXECUTIVE ENGINEER, GANJAM CHANDAN NIKHANDIA VS	ADV VS	// // ()
		ASHOK MEENA, PRINCIPAL SECY. TO GOVT. OF ORISSA, PR AND DW DEPT.		//

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80	CONTC/0003346/2022	PRAHALLAD SITHA VS	ADV VS	// ()
81	CONTC/0003347/2022	SUDARSHAN BEHERA, PRINCIPAL ACCOUNTANT GENERAL, BBSR SUPRIYA PATI VS	GYANA RANJAN SETHI VS	// // ()
82	CONTC/0003348/2022	CHAKRABATI SINGH RATHORE, IAS JHESEKETAN MOHANTY VS	ADV VS	// // ()
83	CONTC/0003349/2022	R.K.SHARMA, IAS, H AND FW DEPT., BBSR BIJAYA KUMAR PARIDA VS	ADV VS	// // ()
84	CONTC/0003350/2022	ANU GARG, PRINCIPAL SECY., WR DEPT. PRADEEP KUMAR SATAPATHY VS	SATYA RANJAN PATI VS	// // ()
85	CONTC/0003351/2022	TRUPTI KALYAN SETHY, OCS DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES. SACHI DEI @ DAS VS	ADV VS	// // ()
86	CONTC/0003352/2022	CHITTARANJAN DASH, REGISTRAR GENERAL, OHC, CTC. SURESH CHANDRA TRIPATHY VS	ADV VS	// // ()
87	CONTC/0003353/2022	BISHNUPADA SETHY, PRINCIPAL SECY., S AND ME DEPT. KALICHARAN BINDHANI VS	ADV VS	// // ()
88	CONTC/0003354/2022	SITANSU SEKHAR DAS, TAHASILDAR PADMABATI BARIK VS	SURYAKANTA DASMOHAPATRA VS	// // ()
89	CONTC/0003355/2022	PARSURAM PANDA, B.D.O, KAIRA NAYAN RANJAN DAS VS	ADV VS	// // ()
90	CONTC/0003356/2022	R RAGHU PRASAD, I.F.S., PRINCIPAL SECY., FISHERIES AND ANIMAL RESOURCES DEVELOPMENT DEPT. MANOJ KUMAR MOHANTY VS	ADV VS	// // ()
91	CONTC/0003357/2022	M.MUTHU KUMAR, I.A.S. NARMADA MAHARATHA	ADV	// //



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		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
92	CONTC/0003358/2022	SOVARANI MOHANTY	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
93	CONTC/0003359/2022	RAJASHREE NAYAK	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
94	CONTC/0003360/2022	AJIT KUMAR BARIK	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S		//
95	CONTC/0003361/2022	PRABHAKAR BEHERA	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
96	CONTC/0003362/2022	KUNA KUMARI SWAIN	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
97	CONTC/0003363/2022	SANAT KUMAR SETHI	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY, DIRECTOR ELEMENTARY EDUCATION		//
98	CONTC/0003364/2022	RANJIT KUMAR PATRA	ADV	//
		VS	VS	0
		SATYARANJAN SAHU, DIRECTOR SECONDARY EDUCATION.		//
99	CONTC/0003365/2022	NIRANJAN NAYAK	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
100	CONTC/0003366/2022	SIBARAM BEHERA	ADV	//
		VS	VS	0
		PRADOSH KUMAR NAIK, DEO, GAJAPATI		//
101	CONTC/0003367/2022	GOBINDA CHANDRA SETHI	ADV	//
		VS	VS	0
		R. VINEEL KRISHNA, I.A.S.		//
102	CONTC/0003368/2022	SIA KAUSHIK	ADV	//
		VS	VS	0

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103	CONTC/0003369/2022	HARMAN PAL SINGH, DIRECTOR HOTEL PAL REGENCY PVT.LTD M.MURALI VS	ADV VS	// // ()
104	CONTC/0003370/2022	BISHNUPADA SETHY, I.A.S. PRAFULLA KUMAR SUMANTA VS	ADV VS	// // ()
105	CONTC/0003371/2022	BISHNUPADA SETHY, I.A.S. LAMBODAR SADANGI VS	ADV VS	// // ()
106	CONTC/0003372/2022	BISHNUPADA SETHY, I.A.S. PRADIPTA KUMAR SAMANTARAY VS	ADV VS	// // ()
107	CONTC/0003373/2022	DR. MONA SHARMA , I.A.S. PRADEEP KUMAR MISHRA VS	ADV VS	// // ()
108	CONTC/0003374/2022	BISHNUPADA SETHY, I.A.S SHIBARAM BEHERA VS	ADV VS	// // ()
109	CONTC/0003375/2022	BISHNUPADA SETHI, COMMNR-CUM-SECY, S AND ME DEPT SUKALATA MALLICK VS	ANUP KUMAR PATTNAIK VS	// // ()
110	CONTC/0003376/2022	CHITTARANJAN PILLA, ADDL. TAHASILDAR BANSHIDHAR MALLICK VS	ANUP KUMAR PATTNAIK VS	// // ()
111	CONTC/0003377/2022	CHITTARANJAN PILLA, ADDL. TAHASILDAR NIMAIN CHARAN MALLICK VS	ANUP KUMAR PATTNAIK VS	// // ()
112	CONTC/0003378/2022	CHITTARANJAN PILLA, ADDL. TAHASILDAR ANIL KUMKR NANDA VS	PRASANNA KUMAR SAHOO VS	// // ()
113	CONTC/0003379/2022	DR. BIJAYA KUMAR PANIGRAHY, DIRECTOR FW , ODISHA AJIT KUMAR MOHANTY VS	ADV VS	// // ()
		SECRETARY, F AND E DEPT		//

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114	CONTC/0003380/2022	PARIMAL CHAKRABORTY VS ANUP GARG, I.A.S.	ADV VS	// () //
115	CONTC/0003381/2022	CHANDRAKANTI SENAPATI VS IIC, BALIANTA POLICE STATION, BBSR, KHURDA	ADV VS	// () //
116	CRLA/0000372/2022	RANJAN NAHAK @ NAIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /42 /2020 () //
117	CRLA/0000373/2022	TAPAN KUMAR BISWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BANARAPAL /31 /2003 () //
118	CRLA/0000374/2022	MURALI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000920/2021
119	CRLA/0000375/2022	SUBHASHREE PRIYADARSINI VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR MISHRA VS	CUTTACK VIGILANCE /51 /2015 () //
120	CRLLP/0000015/2022	PRAMILA MOHAPATRA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	KANPUR /33 /2013 () //
121	CRLMA/0000109/2022	BIJAN KUMAR MOHANTY VS STATE OF ODISHA	ADV. VS	MAHILA P.S. BUXIBAZAR /199 /2013 () //
122	CRLMA/0000110/2022	GOPAL GUPTA VS STATE OF ODISHA	ADV VS	/ /0 () //
123	CRLMC/0001288/2022	MAHESWAR SETHY@SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	TELKOI /66 /2006 () //
124	CRLMC/0001289/2022	ABHISEK PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	KENDRAPARA /154 /2021 () //
125	CRLMC/0001290/2022	SUBASH NANDA @ SUBASH KUMAR NANDA	JAGANNATH KAMILA	BOLANGIR TOWN /625 /2019

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		VS	VS	()
126	CRLMC/0001291/2022	STATE OF ODISHA LAXMIDHAR SAHOO	BIJAYA KUMAR NAYAK 3	// /0
		VS	VS	()
127	CRLMC/0001292/2022	STATE OF ODISHA ABINASH PATEL	MANOJ KUMAR MOHANTY	// SAMBALPUR VIGILANCE /23 /2020
		VS	VS	()
128	CRLMC/0001293/2022	STATE OF ODISHA(VIG.) PADMINI PATEL	MANOJ KUMAR MOHANTY	// SAMBALPUR VIGILANCE /23 /2020
		VS	VS	()
129	CRLMC/0001294/2022	STATE OF ODISHA(VIG.) DILLIP KUMAR PATEL	MANOJ KUMAR MOHANTY	// SAMBALPUR VIGILANCE /23 /2020
		VS	VS	()
130	CRLMC/0001295/2022	STATE OF ODISHA(VIG.) ROHIT SHARMA	BIYOTKESH MOHANTY	// RAMBHA (KHALLIKOTE) /92 /2022
		VS	VS	()
131	CRLMC/0001296/2022	STATE OF ODISHA AHALYA SABAR	P.K.MOHANTY	// BHAWANIPATNA SADAR /153 /2015
		VS	VS	()
132	CRLMC/0001297/2022	STATE OF ODISHA DR.BADAL KUMAR SINGH	PRAVASH CHANDRA JENA	// PARADEEP /177 /2021
		VS	VS	()
133	CRLMC/0001298/2022	STATE OF ODISHA AKSHAYA KUMAR MOHANTY	KARTIK CHANDRA TRIPATHY	// KOREI /20 /2016
		VS	VS	()
134	CRLMC/0001299/2022	STATE OF ODISHA RAVINDRA KUMAR MANAHAR	BIRAJA PRASAD TRIPATHY	// POTTANGI /15 /2021
		VS	VS	()
135	CRLMC/0001300/2022	STATE OF ODISHA MADAN MURMU	SUBRATA PANDA	// SARAT /38 /2018
		VS	VS	()
136	CRLMC/0001301/2022	STATE OF ODISHA SANJAYA KUMAR	MANAS CHAND	// SEMILLIGUDA /7 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0001302/2022	STATE OF ODISHA ARJUN CHARAN MALIK VS	SUBRATA PANDA VS	// SARAT /38 /2018 ()
138	CRLMC/0001303/2022	STATE OF ODISHA JUAL ORAM VS	SIVA MOHANTY VS	// JHIRPANI P.S. /9 /2022 ()
139	CRLMC/0001304/2022	STATE OF ODISHA PRAKASH KUMAR SAMAL VS	GOPAL PRASAD JENA VS	// BONAI /14 /2021 ()
140	CRLMC/0001305/2022	STATE OF ODISHA MANTU PRADHAN VS	PRADIPTA BEURA VS	// / /0 ()
141	CRLMC/0001306/2022	STATE OF ODISHA SEKH IDRISH VS	SURYAKANTA DWIBEDI VS	// / /0 ()
142	CRLMC/0001307/2022	RIHANA SEKH KUMA JENA VS	DEBASIS MISHRA VS	// / /0 ()
143	CRLMC/0001308/2022	STATE OF ODISHA ANKIT KHANDELWAL VS	L.N.RAYATSINGH VS	// BARIPADA TOWN /271 /2014 ()
144	CRLMC/0001309/2022	STATE OF ODISHA VIJAY VERMA VS	BAIBASWATA PANIGRAHI VS	// KANIHA /81 /2013 ()
145	CRLMP/0000891/2022	REPUBLIC OF INDIA(C.B.I) MANJARI SAHU VS	BIRAJA PRASANNA DAS VS	// / /0 ()
146	CRLMP/0000892/2022	SUPERINTENDENT OF POLICE, SAMBALPUR NIRANJAN ANDIA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
147	CRLMP/0000893/2022	STATE OF ODISHA JASASWEE HARICHANDAN RAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0000894/2022	NAMITA SWAIN VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	//0 () //
149	CRLMP/0000895/2022	PRAVASH KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	//0 () //
150	CRLMP/0000896/2022	SITAMANI @ SITA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	//0 () //
151	CRLMP/0000897/2022	BABITA MOHANTY VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	//0 () //
152	CRLMP/0000898/2022	TRUPTIMAYEE MOHAPATRA VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	//0 () //
153	CRLMP/0000899/2022	DADHIBAMAN SAHU VS SUPERINTENDENT OF POLICE, BARAGARH	LAKSHMAN MISHRA VS	//0 () //
154	CRLMP/0000900/2022	KHIROD KUMAR MOHARANA VS ARATI SAMANTRAY	PADMAJA PATTNAIK VS	//0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) CP/0000459/2019
155	CRLMP/0000901/2022	BISWARANJAN GHADAI VS STATE OF ODISHA	MD. GOLAM MADANI VS	//0 () //
156	CRLMP/0000902/2022	UPENDRA BHOI VS STATE OF ODISHA	SUJATA JENA VS	//0 () //
157	CRLMP/0000903/2022	CHANDRAKANTI SENAPATI VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	//0 () //
158	CRLMP/0000904/2022	BIKASH MANDAL VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	//0 () //
159	CRLMP/0000905/2022	SARADA PRASAD SAMANTARAY	ACHYUTANANDA PATTANAIAK	//0

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0000906/2022	GUNANIDHI DURGA	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0000907/2022	RAMESHWAR MOHANTY	PRABIR KUMAR RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0000908/2022	KHIROD @ PRAMOD MOHANTY @ PRAMOD KUMAR MOHANTY	BHIMANATH BAHALI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0000909/2022	GOURI SAMAL @ SAHOO	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0000910/2022	TRAYAMBAKAM HEALTH CARE	LINGARAJ SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLREV/0000200/2022	TAPAN KUMAR KHANDANGA	BISHNU PRASAD PRADHAN	MAHILA (BERHAMPUR) /41 /2001
		VS	VS	()
		STATE OF ODISHA		//
166	CRLREV/0000201/2022	SANKHALI BEHERA	RAMAKANTA SAHOO	BAMBARI /201 /2021
		VS	VS	()
		STATE OF ODISHA		//
167	CRP/0000010/2022	ANIL KUMAR DALAL	AMIT PRASAD BOSE	/ /
		VS	VS	()
		STATE OF ODISHA		//
168	FAO/0000161/2022	PANKAJ KUMAR ROUL	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF INDIA		//
169	FAO/0000162/2022	SAHADEB BEHERA	DEEPALI MAHAPATRA	/ /
		VS	VS	()
		UNION OF INDIA		//
170	GCRLA/0000003/2022	STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA, AGA	JARAPADA /16 /2016
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	MACA/0000221/2022	JHASA @ JHASAKETAN ROUT NATIONAL INSURANCE CO. LTD. VS	NIBEDITA MOHANTY VS	// // ()
172	MATA/0000096/2022	SHYAMSUNDAR MALLICK RAJENDRA NARAYAN SWAIN VS	MAHES DAS VS	// // ()
173	MATA/0000097/2022	SUBHASHREE SWAIN KISHORE KUMAR SAHOO VS	G. S. NAMTOAR VS	// // ()
174	RSA/0000107/2022	BAIJAYANTIMALA SAHOO CATHOLIC CHRISTIANS OF CHANDIPUT PARISH VS	ASHOK DAS VS	// // ()
175	RVWPET/0000126/2022	VINENTIAN ORISSA SOCIETY NARAYAN JENA VS	GOPINATH SETHI VS	// // ()
176	TRPCRL/0000030/2022	STATE OF ODISHA SHYAMA SUNDAR PATEL VS	BIJAYA KUMAR RAGADA VS	// // ()
177	TRPCRL/0000031/2022	STATE OF ODISHA SANTOSH KUMAR SAHU VS	SATYA NARAYAN MISHRA 4 VS	// // ()
178	WA/0000673/2022	STATE OF ODISHA SANTOSH KUMAR SAHU VS	HARMOHAN DHAL, AGA VS	// // ()
179	WA/0000674/2022	STATE OF ODISHA DIBAKAR SAHOO VS	PUSHPARAJ BHARADWAJ, ASC VS	// // ()
180	WA/0000675/2022	STATE OF ODISHA SARAT KUMAR NATH VS	PUSHPARAJ BHARADWAJ, ASC VS	// // ()
181	WA/0000676/2022	TP CENTRAL ODISHA DISTRIBUTION LTD. VS BHABANI SHANKAR MAHANTA	SARADA PRASANNA SARANGI VS	// // ()



## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0000677/2022	STATE OF ODISHA VS NEPAL DUAN	PUSHPARAJ BHARADWAJ, ASC VS	// 0 //
183	WA/0000678/2022	STATE OF ODISHA VS BABITA BEHERA	SASWATA PATNAIK, AGA VS	// 0 //
184	WA/0000679/2022	STATE OF ODISHA VS SANJAYA KUMAR PATTANAIAK	Y. S. P. BABU, AGA VS	// 0 //
185	WP(C)/0012127/2022	SURESH CHANDRA SAHOO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
186	WP(C)/0012128/2022	BINAY KUMAR PARIDA VS COMMNR., CONSOLIDATION AND SETTLEMENT, BBSR	B.K.NAYAK VS	// 0 //
187	WP(C)/0012129/2022	SK. MD. TASLIM RAZA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
188	WP(C)/0012130/2022	PRASANT KUMAR MOHANTY VS COMMNR. OF LR AND S, ODISHA	SAILESH DAS VS	// 0 //
189	WP(C)/0012131/2022	SHYAMA SUNDAR MEHER VS STATE OF ODISHA	TIKE RAM MEHER VS	// 0 //
190	WP(C)/0012132/2022	RAMA CHANDRA NAYAK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
191	WP(C)/0012133/2022	SHIBABRATA SETHI VS ORISSA STATE ROAD TRANSPORT CORP.	KAMALA KANTA NAYAK VS	// 0 //
192	WP(C)/0012134/2022	DEBIPRIYA DASH VS REGIONAL DIRECTOR, RBI, BBSR	ASIT KUMAR JENA VS	// 0 //
193	WP(C)/0012135/2022	RIBIKA JENA	GANESH PRASAD SAMAL	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0012136/2022	STATE OF ODISHA ANSUMAN BANERJEE	ASHOK KUMAR ROUT	//
		VS	VS	0
195	WP(C)/0012137/2022	UNION OF INDIA ARABINDA NATH MITRA	ASOK MOHANTY	//
		VS	VS	0
196	WP(C)/0012138/2022	STATE OF ODISHA NANDA KISHORE SAHOO	KRUSHNA CHANDRA DASH	//
		VS	VS	0
197	WP(C)/0012139/2022	STATE OF ORISSA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
198	WP(C)/0012140/2022	BIKASH BEDAGNA CHAITANYA BEHERA	RANJIT MOHANTY	//
		VS	VS	0
199	WP(C)/0012141/2022	STATE OF ODISHA SUSANTA KUMAR SAHOO	SUBASH CH PANI	//
		VS	VS	0
200	WP(C)/0012142/2022	R.T.O.,BBSR I BAIDYANATH PATRA	P.K.MOHANTY	//
		VS	VS	0
201	WP(C)/0012143/2022	STATE OF ODISHA MOHAMMED JAZIB AHMED	SUBASH CH PANI	//
		VS	VS	0
202	WP(C)/0012144/2022	ASST. R.T.O.,KHORDHA BIRANCHI NARAYAN NAIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
203	WP(C)/0012145/2022	STATE OF ODISHA ANIRUDHA PATRA	SUBASH CH PANI	//
		VS	VS	0
204	WP(C)/0012146/2022	R.T.O.,BBSR I HEMA MAJHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0012147/2022	STATE OF ODISHA BAISHNAB CHARAN PATRA VS R.T.O.,BBSR I	SUBASH CH PANI VS	// // 0 //
206	WP(C)/0012148/2022	M/S HAPPY TRAVELS,KHORDHA VS R.T.O.,BBSR I	SUBASH CH PANI VS	// 0 //
207	WP(C)/0012149/2022	KARUNAKAR PRADHANI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
208	WP(C)/0012150/2022	SUBASH KUMAR MAJHI VS R.T.O.,BBSR I	SUBASH CH PANI VS	// 0 //
209	WP(C)/0012151/2022	SUSANTA KUMAR DAS VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
210	WP(C)/0012152/2022	SOUMYA RANJAN BEHURA VS R.T.O.,CHANDIKHOLE	SUBASH CH PANI VS	// 0 //
211	WP(C)/0012153/2022	JANMEJAYA MOHANTY VS NHAI, BBSR	BAMADEV BARAL VS	// 0 //
212	WP(C)/0012154/2022	ANUSAYA SETHY VS R.T.O.,CUTTACK	SUBASH CH PANI VS	// 0 //
213	WP(C)/0012155/2022	RUDAL SINGH VS R.T.O.,CUTTACK	SUBASH CH PANI VS	// 0 //
214	WP(C)/0012156/2022	KHIROD KUMAR DAS VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
215	WP(C)/0012157/2022	MANDAR TANTY VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// 0 //

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216	WP(C)/0012158/2022	DHANAPATI JAL VS D.G. AND I.G. OF POLICE,ODISHA	GYANARANJAN SETHI VS	// 0 //
217	WP(C)/0012159/2022	SK.AHMED HUSSAIN VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
218	WP(C)/0012160/2022	MAHESWAR NAIK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
219	WP(C)/0012161/2022	KALANDI SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
220	WP(C)/0012162/2022	BINAPANI JENA VS THE BM, ICICI BANK, BHADRAK	SUKANTA KUMAR MISHRA VS	// 0 //
221	WP(C)/0012163/2022	KALYANI MAJHI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
222	WP(C)/0012164/2022	SHASHI BHUSHAN PATTANAYAK VS COLLECTOR AND DM, BALANGIR	SOMADARSAN MOHANTY VS	// 0 //
223	WP(C)/0012165/2022	SWARNAPRIYA MALLIK VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //
224	WP(C)/0012166/2022	BINODINI KANAR VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
225	WP(C)/0012167/2022	BHARAT SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
226	WP(C)/0012168/2022	LIVANI NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
227	WP(C)/0012169/2022	SHIBANI CHABIRI	ARUN KUMAR MISHRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		CM CUM ZONAL OFFICER, UCO BANK, BALASORE		//
228	WP(C)/0012170/2022	NARAYAN SHAW	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0012171/2022	HARIHARA PANDA	KRUSHNA CHANDRA DASH	//
		VS	VS	0
		R.T.O., CUTTACK		//
230	WP(C)/0012172/2022	BIBHUTI NANDA	SUBRAT SATPATHY	//
		VS	VS	0
		COMMISSIONER-CUM-SECY., HOUSING AND UD DEPT.		//
231	WP(C)/0012173/2022	SATYABADI NAYAK	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0012174/2022	BHAGABAT BEHERA	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0012175/2022	PRASANTA KUMAR NANDA	CHINMAYA KUMAR NAYAK	//
		VS	VS	0
		BBSR DEVELOPMENT AUTHORITY		//
234	WP(C)/0012176/2022	AMULYA KUMAR MUDULI	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0012177/2022	DR. DIPAK RANJAN MAHAPATRA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0012178/2022	KABITA MOHANTY @ DASH	CHINMAYA KUMAR NAYAK	//
		VS	VS	0
		BBSR DEVELOPMENT AUTHORITY		//
237	WP(C)/0012179/2022	P.ANIL KUMAR	GOPAL KRISHNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0012180/2022	MADHUSUDAN PADHI	SUSHANTA KUMAR JOSHI	//
		VS	VS	0

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239	WP(C)/0012181/2022	STATE OF ODISHA NALINI PRAVA MEHER VS	KUNAL KUMAR SWAIN VS	// // ()
240	WP(C)/0012182/2022	STATE OF ODISHA STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// // ()
241	WP(C)/0012183/2022	INDRANIL KAR BISHNU PRASAD PATALSINGH VS	DEBI PRASAD DHALSAMANTA VS	// // ()
242	WP(C)/0012184/2022	UNION OF INDIA PRASANTA KUMAR JENA VS	KUNAL KUMAR SWAIN VS	// // ()
243	WP(C)/0012185/2022	STATE OF ODISHA PARTHA SARATHI SETHI VS	SURYAKANTA DASH VS	// // ()
244	WP(C)/0012186/2022	STATE OF ORISSA MALAYA RANJAN PATI VS	PRAFULLA KUMAR RATH VS	// // ()
245	WP(C)/0012187/2022	STATE OF ODISHA MANASI BARIK VS	PRAFULLA KUMAR RATH VS	// // ()
246	WP(C)/0012188/2022	STATE OF ODISHA GOPAL CHANDRA SAHOO VS	SURYAKANTA DASH VS	// // ()
247	WP(C)/0012189/2022	STATE OF ORISSA BIRAT CHANDRA DAGARA VS	BANSHIDHAR BAUG VS	// // ()
248	WP(C)/0012190/2022	STATE OF ODISHA RAJASHREE RANJIT VS	BHABANI SHANKAR DASPARIDA VS	// // ()
249	WP(C)/0012191/2022	STATE OF ODISHA GOLAK BIHARI BARAD VS SURENDRA KUMAR SARMA	S.K.PRADHAN 3 VS	// // () //

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250	WP(C)/0012192/2022	PRADEEP KUMAR PARIDA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
251	WP(C)/0012193/2022	PRASANNAJIT SEJPADA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	WP(C)/0012194/2022	SATYA NANDA VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
253	WP(C)/0012195/2022	SUBASH CHANDRA KHATUA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
254	WP(C)/0012196/2022	DR. DIPAK RANJAN MAHAPATRA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
255	WP(C)/0012197/2022	GIRISH CHANDRA DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
256	WP(C)/0012198/2022	SUDHANSU MAHARANA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
257	WP(C)/0012199/2022	MANORANJAN MALLICK VS CHAIRMAN CUM MD, LD APPELLATE AUTHORITY, SUNDERGARH	DIPTI RANJAN BHOKTA VS	// 0 //
258	WP(C)/0012200/2022	SHAIK SERAZUDDIN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
259	WP(C)/0012201/2022	BASUDEV TOPPO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
260	WP(C)/0012202/2022	SUSILA DEI @ SETHI @ SISULA SETHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
261	WP(C)/0012203/2022	HEMANTA KUMAR NAYAK	KRUSHNA CHANDRA RATHA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0012204/2022	PRINCIPAL SECY. FOOD SUPPLY AND CONSUMER WELFARE DEPT. PRAVAT KUMAR MOHAPATRA	SATYABRATA MOHANTY	//
		VS	VS	0
263	WP(C)/0012205/2022	PRINCIPAL SECY.,HOUSING AND URBAN DEVELOPMENT DEPT. KSHIROD SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
264	WP(C)/0012206/2022	R.T.O., ANGUL STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
265	WP(C)/0012207/2022	BENU BHATRA STATE BANK OF INDIA,(SARB),BBSR	HIMANSHU PATNAIK	//
		VS	VS	0
266	WP(C)/0012208/2022	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	MANAS RANJAN DHAL	//
		VS	VS	0
267	WP(C)/0012209/2022	COLLECTOR, CUTTACK PRANATI MOHANTY	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
268	WP(C)/0012210/2022	THE SECY.-CUM-COMMNR.,ST AND SC DEVELOPMENT DEPT. BAIKUNTHANATH BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
269	WP(C)/0012211/2022	STATE OF ODISHA BIRENDRA KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
270	WP(C)/0012212/2022	STATE OF ODISHA RAKHI BIBI	NIRANJAN PANDA	//
		VS	VS	0
271	WP(C)/0012213/2022	STATE OF ODISHA SUKANTI SINGH	GOPINATH PANDA	//
		VS	VS	0
272	WP(C)/0012214/2022	STATE OF ODISHA SHIVASHAKTI GAUSEVA SANGH,CUTTACK	PRABHU PRASANNA BEHERA	//
		VS	VS	0



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273	WP(C)/0012215/2022	STATE OF ODISHA PURNA CHANDRA EHURIA VS	SAMAYA KUMAR RAY VS	// // ()
274	WP(C)/0012216/2022	COMMN. OF LR AND S, ORISSA SUJIT KUMAR JENA VS	SAMAY KUMAR RAY VS	// // ()
275	WP(C)/0012217/2022	COMMN. OF LR AND S, ORISSA ANKITA URAW @ ORAM VS	ARABINDA TRIPATHY VS	// // ()
276	WP(C)/0012218/2022	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	SAMAYA KUMAR RAY VS	// // ()
277	WP(C)/0012219/2022	STATE OF ODISHA GUNA SAGAR URAW @ ORAM VS	ARABINDA TRIPATHY VS	// // ()
278	WP(C)/0012220/2022	STATE OF ODISHA M/S. C.P. MOHANTY AND ASSOCIATES VS	SUKANTA KUMAR DALAI VS	// // ()
279	WP(C)/0012221/2022	STATE OF ODISHA MANTHANA ORAM VS	ARABINDA TRIPATHY VS	// // ()
280	WP(C)/0012222/2022	STATE OF ODISHA AMIT SURI VS	SANJEEV UDGATA VS	// // ()
281	WP(C)/0012223/2022	SAMBALPUR DIST. CO-OPERATIVE CENTRAL BANK LTD. ABHISHEK URAW @ ORAM VS	ARABINDA TRIPATHY VS	// // ()
282	WP(C)/0012224/2022	STATE OF ODISHA ANIL KUMAR SINGH VS	LAMBODAR ACHARI VS	// // ()
283	WP(C)/0012225/2022	R.T.O., CUTTACK ANIL KUMAR SINGH VS	LAMBODOR ACHARI VS	// // ()
		R.T.O., SAMBALPUR		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/05/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0012226/2022	ANIL KUMAR SINGH VS R.T.O.,CUTTACK	LAMBODOR ACHARI VS	// 0 //
285	WP(C)/0012227/2022	ANIL KUMAR SINGH VS R.T.O.,CUTTACK	LAMBODOR ACHARI VS	// 0 //
286	WP(C)/0012228/2022	ANIL KUMAR SINGH VS R.T.O., SAMBALPUR	LAMBODOR ACHARI VS	// 0 //
287	WP(C)/0012229/2022	ANIL KUMAR SINGH VS R.T.O., SAMBALPUR	LAMBODOR ACHARI VS	// 0 //
288	WP(C)/0012230/2022	ANIL KUMAR SINGH VS R.T.O.,CUTTACK	LAMBODOR ACHARI VS	// 0 //
289	WP(C)/0012231/2022	ANIL KUMAR SINGH VS R.T.O., SAMBALPUR	LAMBODOR ACHARI VS	// 0 //
290	WP(C)/0012232/2022	ANIL KUMAR SINGH VS R.T.O.,CUTTACK	LAMBODOR ACHARI VS	// 0 //
291	WP(C)/0012233/2022	ANIL KUMAR SINGH VS R.T.O., SAMBALPUR	LAMBODOR ACHARI VS	// 0 //
292	WP(C)/0012234/2022	ANIL KUMAR SINGH VS R.T.O.,CUTTACK	LAMBODOR ACHARI VS	// 0 //
293	WP(C)/0012235/2022	BAISAKHI SUBHADARSHANI NAYAK VS SUB COLLECTOR, JAGATSINGHPUR	SUJATA JENA VS	// 0 //
294	WP(C)/0012236/2022	MADHUSUDAN MOHANTY VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
295	WP(C)/0012237/2022	MADHUSUDAN MOHANTY	RAMESH CHANDRA OJHA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0012238/2022	STATE OF ODISHA MADHUSUDAN MOHANTY	RAMESH CHANDRA OJHA	//
		VS	VS	0
297	WP(C)/0012239/2022	STATE OF ODISHA SNEHALATA PARIDA	BHABANI SANKAR DAS	//
		VS	VS	0
298	WP(C)/0012240/2022	STATE OF ODISHA SARASWATI PARIDA	LAXMAN BHOI	//
		VS	VS	0
299	WP(C)/0012241/2022	STATE OF ODISHA CHANDALA NAIK	KAJAL SAHOO	//
		VS	VS	0
300	WP(C)/0012242/2022	LAO, ANGUL SHANTILATA NAIK	HRUDANANDA MOHAPATRA	//
		VS	VS	0
301	WP(C)/0012243/2022	ODISHA POWER TRANSMISSION CORP. LTD.,BBSR LABANYA DEI	LAXMAN BHOI	//
		VS	VS	0
302	WP(C)/0012244/2022	STATE OF ODISHA ALU PARAMA	NIRANJAN NAYAK	//
		VS	VS	0
303	WP(C)/0012245/2022	STATE OF ODISHA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
304	WP(C)/0012246/2022	SANJUKTA MOHAPATRA ALEKHA PRASAD DAS	PANCHANAN PANIGRAHI	//
		VS	VS	0
305	WP(C)/0012247/2022	STATE OF ORISSA KALANDI CHARAN KABI	P.K.RATH	//
		VS	VS	0
306	WP(C)/0012248/2022	NRUSINGHA SAHOO LORAMITRA RATH	DINESH KUMAR PATRA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0012249/2022	BOI, MUMBAI NIRMAL CHANDRA BARIK VS SANGEETA BARIK	SIDDHARTHA SAMAL VS	// // 0 //
308	WP(C)/0012250/2022	SIBA PRASANNA PATHY VS STATE OF ODISHA	S.P.NATH VS	// 0 //
309	WP(C)/0012251/2022	AKHIL KUMAR MOHAPATRA VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO 1 VS	// 0 //
310	WP(C)/0012252/2022	SUKULUDEI SANTA VS GOVT. OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //
311	WP(C)/0012253/2022	FIROZ KHAN CHINCHANI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
312	WP(C)/0012254/2022	SUSANTA KUMAR MUNI VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //
313	WP(C)/0012255/2022	SHUBHRANSU DAS VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
314	WP(C)/0012256/2022	DHARANIDHAR SETHI VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
315	WP(C)/0012257/2022	SHAKTI W.S.H.G.,BAUSABANIA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
316	WP(C)/0012258/2022	RANJAN KUMAR SABAT VS MANAGER, ORISSA STATE CO OPERATIVE BANK, BBSR	SOUMYA RANJAN PATI VS	// 0 //
317	WP(C)/0012259/2022	T.ANANDA RAO VS STATE OF ODISHA	P.V.BALAKRISHNA VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0012260/2022	BALARAM SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
319	WP(C)/0012261/2022	MANOJ KUMAR PATEL VS PUBLIC ENTERPRISES SELECTION BOARD, NEW DELHI	ANUP KUMAR PATTNAIK VS	// 0 //
320	WP(C)/0012262/2022	DILLIP KUMAR PALEI VS THE RREGIONAL MANAGER,RBI,BBSR	ADITI HOTA VS	// 0 //
321	WP(C)/0012263/2022	KUNJA TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
322	WP(C)/0012264/2022	SUKA BEWA VS STATE OF ORISSA	HIMANSHU SEKHAR PANDA VS	// 0 //
323	WP(C)/0012265/2022	ISWAR BALLAV JAGA PANCHAYAT,PURI VS SHRI LOKANATH DEV BIJE,PURI	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
324	WP(C)/0012266/2022	BISWA RANJAN SWAIN VS STATE OF ORISSA	AMITABH MISHRA VS	// 0 //
325	WP(C)/0012267/2022	M/S SEVEN STAR ELECTROMECHANICAL(I) PVT. LTD.,BBSR VS M/S JRCL INFRA PVT. LTD.,CUTTACK	BARISHNA MOHARANA VS	// 0 //
326	WP(C)/0012268/2022	SRI JAGANNATH ALLOYS PVT. LTD., VS CANARA BANK, SUNDERGARH	ANUPAM DASH VS	// 0 //
327	WP(C)/0012269/2022	MAMI DAS VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
328	ABLAPL/0005555/2022	RAJU SAHU VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	TITILAGARH /127 /2022 0 //
329	ABLAPL/0005556/2022	AGASTI MALLIK	SATYABRATA PANDA	BAUNISUNI /165 /2021

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0005557/2022	RANJIT KUMAR SAHOO	RANJIT MOHANTY	PATKURA /82 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0005558/2022	AMRITA MONDAL	GOPINATH MISHRA	MOTU /31 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0005559/2022	BHANISANKAR MOHANTY	PRAMOD KUMAR JENA	BALASORE TOWN /90 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0005560/2022	GHANA @ BIKAS KANDI	MANOJ KUMAR MALLICK	BALANGA /69 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0005561/2022	LALATENDU RAUTA	JYOTIRMAYA SAHOO	KHALLIKOTE /214 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0005562/2022	GITANJALI @ GITA SAHOO	PIYUSH KUMAR MISHRA	PANIKOILI /94 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0005563/2022	BINOD BIHARI JIBAN DASH	UDIT RANJAN JENA	AUL /145 /2022
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0005564/2022	KAILASH @ KAILASH CHANDRA GHADEI @ GHADAIYADEBA BEHERA		BANAPUR P.S. /148 /2022
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0005565/2022	GANESWAR DALEI	JAGRUTI BARIK	BALICHANDRAPUR /179 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0005566/2022	MINTU @ SUJIT KUMAR ROUT @ SUJIT ROUT	DIGAMBAR SETHI	JASHIPUR /3 /2022
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0005567/2022	SUBHRAJIT PARIDA	SOUBHAGYA SWAIN	PATKURA /170 /2022
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0005568/2022	STATE OF ODISHA BADAL KUMAR SAHOO @ BADAL SAHOO VS	RAJJEET ROY VS	// KHURDA SADAR /47 /2022 ()
342	ABLAPL/0005569/2022	STATE OF ODISHA RASMI RANJAN SAHOO VS	RAJJEET ROY VS	// KHURDA SADAR /47 /2022 ()
343	ABLAPL/0005570/2022	STATE OF ODISHA PRAFULLA DHARUA VS	SAMARENDRA BAHADUR VS	// / /0 ()
344	ABLAPL/0005571/2022	STATE OF ODISHA SAROJ JENA VS	PARTHA SARATHI NAYAKSAROJ JENA VS	// BARI /113 /2022 ()
345	ABLAPL/0005572/2022	STATE OF ODISHA SK. KHALID @ SK. ALID VS	SMRUTI RANJAN ROUT VS	// DARGHA BAZAR /47 /2022 ()
346	ABLAPL/0005573/2022	STATE OF ODISHA SESHADEV GHADAI @ SESHADEB GHADAI VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /184 /2022 ()
347	ABLAPL/0005574/2022	STATE OF ODISHA BULU MAJHI VS	BIKRAM KESHARI RAJ VS	// BERHAMPUR TOWN /16 /2022 ()
348	ABLAPL/0005575/2022	STATE OF ODISHA JAGABANDHU SETHY @ JAGA VS	SUSANTA KUMAR TRIPATHY VS	// KUAKHIA /131 /2022 ()
349	ABLAPL/0005576/2022	STATE OF ODISHA MD. QULAMUDDIN RAIN VS	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /74 /2022 ()
350	ABLAPL/0005577/2022	STATE OF ODISHA MIDIYAN @ MIDHIYAN SWALSINGH VS	AJIT KUMAR MOHANTY VS	// RAYAGADA /37 /2019 ()
351	ABLAPL/0005578/2022	STATE OF ODISHA BHASKAR DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA -4 VS	// SORO /184 /2022 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	ABLAPL/0005579/2022	SIBA PRASAD TANGA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //
353	ABLAPL/0005580/2022	K. RAMBABU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MAHILA (BERHAMPUR) /55 /2022 () //
354	ABLAPL/0005581/2022	PARBATI PURI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	SATYABADI /116 /2022 () //
355	ABLAPL/0005582/2022	KALU CHARAN SAHU @ KALU SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	KHALLIKOTE /152 /2022 () //
356	ABLAPL/0005583/2022	RAJU SONKAR VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JODA /65 /2022 () //
357	ABLAPL/0005584/2022	NIRMAL KUMAR PRADHAN @ UNDURU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JODA /65 /2022 () //
358	ABLAPL/0005585/2022	JAGATBALLAV KAR VS STATE OF ODISHA	NIRANJAN LENKA VS	KULIANA /67 /2022 () //
359	ABLAPL/0005586/2022	MANAS PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	KULIANA /6 /2022 () //
360	ABLAPL/0005587/2022	BIRENDRA PANDA VS STATE OF ODISHA	SANJEEV UDGATA VS	THELKOLOI PS /64 /2022 () //
361	ABLAPL/0005588/2022	LABA DAS VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	GOPALPUR /73 /2022 () //
362	ABLAPL/0005589/2022	BRUNDABAN BAL VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /155 /2022 () //
363	ABLAPL/0005590/2022	JAGANNATH MOHAPATRA	SAROJ KUMR DASH	CHANDAPUR /158 /2021



## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0005591/2022	STATE OF ODISHA SANAT KUMAR SWAIN	RANJAN KUMAR NAYAK	// BALIANTA P.S. /127 /2022
		VS	VS	()
365	ABLAPL/0005592/2022	STATE OF ODISHA PRAKASH KUMAR MOHANTY @ RAKHAL	SAMARENDRA BAHADUR	// JODA /67 /2022
		VS	VS	()
366	ABLAPL/0005593/2022	STATE OF ODISHA KAHNA GOUDA @ KANHU CHARAN GOUDA	KURESH PRASAD DASH	// BADAGADA /120 /2022
		VS	VS	()
367	ABLAPL/0005594/2022	STATE OF ODISHA BANA @ BANABASI PARIDA	NEPOLEON SAHANI	// TANGI (KHURDA) /173 /2022
		VS	VS	()
368	ABLAPL/0005595/2022	STATE OF ODISHA MANOJ BEHERA @ MANOJ KUMAR BEHERA	PARTHA SARATHI DAS	// KODALA /85 /2021
		VS	VS	()
369	ABLAPL/0005596/2022	STATE OF ODISHA BUDHIRAM DAS	RAJJEET ROY	// BEGUNIA P.S. /102 /2022
		VS	VS	()
370	ABLAPL/0005597/2022	STATE OF ODISHA MANOJ MAJHI @ MANOJ KUMAR MAJHI	AMIT KUMAR NATH	// BANARAPAL /147 /2022
		VS	VS	()
371	ABLAPL/0005598/2022	STATE OF ODISHA BABULA PRADHAN @ LALIT KUMAR PRADHAN	AMLAN SHAKTI PAUL	// TOMANDO /115 /2022
		VS	VS	()
372	ABLAPL/0005599/2022	STATE OF ODISHA RAJIB GHOSH @ TATUN	PRASANTA KUMAR MISHRA	// PLANTSITE /156 /2022
		VS	VS	()
373	ABLAPL/0005600/2022	STATE OF ODISHA KOUSHIK MOHANTY	RAMAKANTA PANDA	// BASTA /116 /2022
		VS	VS	()
374	ABLAPL/0005601/2022	STATE OF ODISHA ASHUTOSH PATRA	DEBASIS TRIPATHY	// / /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0005602/2022	STATE OF ODISHA BADAL DAKUA @ KANHA VS	TAPAN JYOTI PANI VS	// MANCHESWAR P.S. /406 /2021 ()
376	ABLAPL/0005603/2022	STATE OF ODISHA SK. ABDUL MALIK VS	M.A.ALLI VS	// PURUNABAZAR /105 /2022 ()
377	ABLAPL/0005604/2022	STATE OF ODISHA BALARAM BEHERA VS	ASHOK DAS VS	// KHANDAGIRI P.S. /176 /2022 ()
378	ABLAPL/0005605/2022	STATE OF ODISHA BABU BISWAL @ SARBESWAR BISWAL VS	SANJIB SWAIN VS	// NAIKANI-DIHI /46 /2022 ()
379	ABLAPL/0005606/2022	STATE OF ODISHA ARU @ ARJUN NAIK VS	PRADIPTA BEURA VS	// TIGIRIA /91 /2022 ()
380	ABLAPL/0005607/2022	STATE OF ODISHA ABHINA @ TUTU SAHOO VS	SAROJ KUMAR PADHI VS	// DHARMASALA /243 /2022 ()
381	ABLAPL/0005608/2022	STATE OF ODISHA PRAKASH KUMAR SAMAL VS	GOPAL PRASAD JENA VS	// BONAI /14 /2021 ()
382	ABLAPL/0005609/2022	STATE OF ODISHA DILIP PRASAD MOHANTY @ KUNA MOHANTY VS	BISWAJIT NAYAK VS	// INFOVALLY UPD BHUBANESWAR /101 /2022 ()
383	ABLAPL/0005610/2022	STATE OF ODISHA PRADEEP BEHERA VS	DIBYAJYOTI SAHOO VS	// //0 ()
384	ABLAPL/0005611/2022	STATE OF ODISHA SONU AHMED @ AHMAD VS	DIBYA JYOTI SAHOO VS	// JHARSUGUDA SADAR /62 /2022 ()
385	ABLAPL/0005612/2022	STATE OF ODISHA RATANA @ RATNAKAR NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// BANAPUR P.S. /166 /2022 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	ABLAPL/0005613/2022	MANASH @ MANAS NAIK VS STATE OF ODISHA	SUJIT KUMAR DAS VS	RASOL /80 /2022 () //
387	ABLAPL/0005614/2022	ANWAR AHAMED @ AHMAD VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /62 /2022 () //
388	ABLAPL/0005615/2022	SK. SADAM HUSSAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /161 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :11/05/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2022 GCRLA/3/2022	STATE OF ODISHA-MP	SIDHARTH SANKAR MOHAPATRA, AGA
2	4/2022 GCRLA/3/2022	STATE OF ODISHA-MP	SIDHARTH SANKAR MOHAPATRA, AGA
3	4/2022 GCRLA/3/2022	STATE OF ODISHA-MP	SIDHARTH SANKAR MOHAPATRA, AGA
4	12/2022 CRP/10/2022	ANIL KUMAR DALAL-MP	AMIT PRASAD BOSE
5	18/2022 ITA/11/2019	COMMISSIONER OF INCOME TAX(TDS)-MP	SIDHARTH SANKAR MOHAPATRA
6	19/2022 ITA/12/2019	COMMISSIONER OF INCOME TAX (TDS)-MP	SIDHARTH SANKAR MOHAPATRA
7	20/2022 ITA/13/2019	COMMISSIONER OF INCOME TAX(TDS)-MP	SIDHARTH SANKAR MOHAPATRA
8	21/2022 ITA/89/2013	COMNR.OF INCOME TAX-MP	SR.STANDING COUNSEL,I.T.
9	22/2022 ITA/87/2013	COMNR.OF INCOME TAX-MP	SR.STANDING COUNSEL,I.T.
10	23/2022 OJC/7134/2001	MAHESWAR NAYAK-MP	M/S.R.K.MOHAPATRA
11	34/2022 TRPCRL/31/2022	SANTOSH KUMAR SAHU-MP	SATYA NARAYAN MISHRA 4
12	34/2022 TRPCRL/31/2022	SANTOSH KUMAR SAHU-MP	SATYA NARAYAN MISHRA 4
13	95/2022 CMAPL/213/2022	G.PRAVABATI-MP	ADV
14	96/2022 CMAPL/221/2022	NABANITA PRUSTY-MP	PRAFULLA KUMAR RATH
15	112/2022 MATA/97/2018	SUNITA KUMARI DAS-MP	M/S.SATRUGHNA DASH(A)
16	113/2022 CONTC/2571/2022	SHIVA KUMAR SWAIN-MP	
17	113/2022 MATA/97/2022	KISHORE KUMAR SAHOO-MP	G. S. NAMTOAR
18	114/2022 CONTC/700/2016	PRIYAJIT MOHAPATRA-MP	M/S.BISWAJIT MOHARANA, D.CHHOTRAY,S.MOHANTY
19	115/2022 CONTC/700/2016	PRIYAJIT MOHAPATRA-MP	M/S.BISWAJIT MOHARANA, D.CHHOTRAY,S.MOHANTY
20	140/2022 RPFAM/185/2017	SIMANCHAL PANDA-MP	M/S.ASOK MOHANTY
21	142/2022 CRLMP/900/2022	KHIROD KUMAR MOHARANA-MP	PADMAJA PATTNAIK
22	143/2022 CRLMP/906/2022	GUNANIDHI DURGA-MP	MANAS CHAND
23	144/2022 CRLMP/908/2022	KHIROD @ PRAMOD MOHANTY @ PRAMOD KUMAR MOHANTY	MANAB K.B. BAHALI
24	182/2022 TRP(C)/28/2022	SRUSTI @ SHRISTI AGRAWAL-MP	
25	183/2022 TRP(C)/272/2021	SUSRI SANGITA SWAIN-MP	
26	183/2022	D.M,M/S.NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI

27	FAO/114/2022 184/2022	ANIL KUMAR DAS-MP	M/S.R.N.MISHRA
28	FAO/423/2011 184/2022	ELISA KHORA-MP	
29	TRP(C)/241/2021 185/2022	ANIL KUMAR DAS-MP	M/S.R.N.MISHRA
30	FAO/423/2011 208/2022	PRASANA KUMAR SAHU-MP	M/S KRISHNA CHANDRA SAHU
31	WPC(OA)/1768/2017 271/2022	TAPAN KUMAR KHANDANGA-MP	BISHNU PRASAD PRADHAN
32	CRLREV/200/2022 271/2022	TAPAN KUMAR KHANDANGA-MP	BISHNU PRASAD PRADHAN
33	CRLREV/200/2022 272/2022	TAPAN KUMAR KHANDANGA-MP	BISHNU PRASAD PRADHAN
34	CRLREV/200/2022 273/2022	SANKHALI BEHERA-MP	RAMAKANTA SAHOO
35	CRLREV/201/2022 481/2022	ROHITA KUMAR BEURA-MP	AJIT CH MOHAPATRA
36	CMP/423/2022 482/2022	SRI SRI MAHAMAYA THAKURANI-MP	BINAYAK PRASHAD MOHANTY
37	CMP/219/2022 483/2022	SRI SRI MAHAMAYA THAKURANI-MP	BINAYAK PRASHAD MOHANTY
38	CMP/219/2022 484/2022	NIRUPAMA SAHOO-MP	NARAYAN PRASAD PARIJA
39	CMP/425/2022 485/2022	NIRUPAMA SAHOO-MP	NARAYAN PRASAD PARIJA
40	CMP/425/2022 486/2022	SRI SRI LAXMI JANARDAN JEW THAKUR BIJE-MP	
41	CMP/614/2021 487/2022	RAJALAXMI MAHAPATRA-MP	M/S.JAYDEEP PAL
42	CMP/1723/2016 488/2022	KISHORE CHANDRA DASH-MP	KABIR KUMAR JENA
43	CMP/426/2022 489/2022	SUDHANSU KUMAR PRAHARAJ-MP	GAJENDRANATH ROUT
44	CMP/428/2022 490/2022	SUDHANSU KUMAR PRAHARAJ-MP	GAJENDRANATH ROUT
45	CMP/428/2022 509/2022	RAMESH MALLIK-MP	MR.ARUN KU.DAS
46	RSA/351/2013 510/2022	ISMAILE KHOSALA-MP	DEEPALI MOHAPATRA
47	RSA/66/2022 510/2022	B.M, NEW INDIAN ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
48	MACA/217/2022 511/2022	CATHOLIC CHRISTIANS OF CHANDIPUT PARISH-MP	ASHOK DAS
49	RSA/107/2022 511/2022	NATIONAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
50	MACA/221/2022 512/2022	NATIONAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
51	MACA/221/2022 533/2022	JUDHISTHIR PADHY-MP	
52	WPC(OAC)/2276/2012 534/2022	RAMESH CHANDRA BEHERA-MP	BIDYADHAR MANASINGH
53	WPC(OAC)/4041/2014 535/2022	NAKUL SINGH NAIK-MP	M/S SISIR KUMAR PUROHIT
54	WPC(OAC)/961/2016 536/2022	MANORANJAN PATTNAIK-MP	
55	WPC(OAC)/2281/2015 544/2022	SADIK KHAN @ BABU KHAN-MP	
56	ABLAPL/3237/2022 545/2022	SONIA SENAPATI-MP	
57	ABLAPL/3051/2022 546/2022	DAKA SWAIN-MP	
	ABLAPL/3141/2022		

58	547/2022 ABLAPL/13424/2020	TRILOCHAN MALLICK-MP	
59	548/2022 ABLAPL/13417/2020	SANDEEP KUMAR MALLICK-MP	
60	549/2022 ABLAPL/10966/2020	TUNI MOHAPATRA-MP	
61	550/2022 ABLAPL/17083/2017	AHALYA GOUDA-MP	PRASANTA KUMAR SAHOO
62	551/2022 ABLAPL/1088/2022	JANHA BAGH-MP	
63	729/2022 CRLA/956/2019	BUDHA @ SUSHIL KUMAR ROUT-MP	ANANTA KUMAR ACHARYA
64	730/2022 CRLA/227/2022	BIRA PANDA-MP	MIHIR SAHOO
65	731/2022 CRLA/63/2017	AJIT KUMAR SAHU-MP	M/S.DEEPALI MAHAPATRA
66	732/2022 CRLA/372/2022	RANJAN NAHAK @ NAIK-MP	MANORANJAN ACHARYA
67	733/2022 CRLA/373/2022	TAPAN KUMAR BISWAL-MP	BHABANI SHANKAR DASPARIDA
68	734/2022 CRLA/373/2022	TAPAN KUMAR BISWAL-MP	BHABANI SHANKAR DASPARIDA
69	735/2022 CRLA/354/2022	SANJIB DAS-MP	JAYDEEP PAL
70	736/2022 CRLA/354/2022	SANJIB DAS-MP	JAYDEEP PAL
71	737/2022 CRLA/375/2022	SUBHASHREE PRIYADARSINI-MP	PRASANNA KUMAR MISHRA
72	738/2022 CRLA/375/2022	SUBHASHREE PRIYADARSINI-MP	PRASANNA KUMAR MISHRA
73	739/2022 CRLA/510/2020	PRADEEP KUMAR PANDA-MP	PARTHA SARATHI DAS
74	740/2022 CRLA/927/2019	GYANI HARIJAN-MP	SUSANTA KUMAR TRIPATHY M/S.TAPAN JYOTI PANI
75	793/2022 BLAPL/2829/2022	SRIKANTA DIGAL-MP	BISWAJIT MOHAPATRA
76	794/2022 BLAPL/7097/2021	RASHMIKANTA SAHU-MP	SOUA CH MOHAPATRA
77	795/2022 BLAPL/3667/2022	SANKAR DAS ADHIKARI-MP	SASMITA NAYAK
78	796/2022 BLAPL/3145/2022	DIBYAJYOTI MISHRA-MP	SUBODH KUMAR MOHANTY
79	797/2022 BLAPL/4961/2021	MANGAL SINGH MUNDARY-MP	BIREN SANKAR TRIPATHY
80	798/2022 BLAPL/4229/2022	MITHUN SAHU-MP	P.C.MISHRA
81	799/2022 BLAPL/2904/2022	KAILASH CHOUDHARY-MP	GAJENDRA KUMR KHILAR
82	800/2022 BLAPL/3262/2022	SANTOSHA PATRA-MP	PITAMBAR PATRA
83	801/2022 BLAPL/1324/2022	MITU @ CHANDAN MOHARANA-MP	PRAMOD KUMAR LENKA
84	802/2022 BLAPL/7346/2021	PRIYABRATA DAS @ BABU-MP	MANAS CHAND
85	1044/2022 CRLMC/1288/2022	MAHESWAR SETHY@SETHY-MP	ARIJEET MISHRA
86	1045/2022 CRLMC/1290/2022	SUBASH NANDA @ SUBASH KUMAR NANDA-MP	JAGANNATH KAMILA
87	1046/2022 CRLMC/1295/2022	ROHIT SHARMA-MP	BIYOTKESH MOHANTY
88	1047/2022 CRLMC/1295/2022	ROHIT SHARMA-MP	BIYOTKESH MOHANTY
89	1048/2022	KAILASH CH BARAL-MP	

90	CRLMC/3209/2012 1049/2022	HIMANSHU KUMAR JENA-MP	AMIT PRASAD BOSE
91	CRLMC/1274/2022 1050/2022	AHALYA SABAR-MP	P.K.MOHANTY
92	CRLMC/1296/2022 1051/2022	DR.BADAL KUMAR SINGH-MP	PRAVASH CHANDRA JENA
93	CRLMC/1297/2022 1052/2022	RAVINDRA KUMAR MANAHAR-MP	BIRAJA PRASAD TRIPATHY
94	CRLMC/1299/2022 1053/2022	RAVINDRA KUMAR MANAHAR-MP	BIRAJA PRASAD TRIPATHY
95	CRLMC/1300/2022 1054/2022	MADAN MURMU-MP	SUBRATA PANDA
96	CRLMC/1302/2022 1055/2022	ARJUN CHARAN MALIK-MP	SUBRATA PANDA
97	CRLMC/1304/2022 1056/2022	PRAKASH KUMAR SAMAL-MP	GOPAL PRASAD JENA
98	CRLMC/1306/2022 1057/2022	SEKH IDRISH-MP	SURYAKANTA DWIBEDI
99	CRLMC/1306/2022 1057/2022	SEKH IDRISH-MP	SURYAKANTA DWIBEDI
100	CRLMC/1308/2022 1058/2022	ANKIT KHANDELWAL-MP	L.N.RAYATSINGH
101	CRLMC/1309/2022 1059/2022	VIJAY VERMA-MP	BAIBASWATA PANIGRAHI
102	1706/2022 WA/781/2021	ODISHA LIFT IRRIGATION CORPORATION LTD.-MP	SATYABRATA MOHANTY (1)
103	1707/2022 WA/673/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
104	1708/2022 WA/673/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
105	1709/2022 WA/674/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
106	1710/2022 WA/674/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
107	1711/2022 WA/674/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
108	1712/2022 WA/2/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
109	1713/2022 WA/675/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
110	1714/2022 WA/675/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
111	1715/2022 WA/675/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
112	1716/2022 WA/676/2022	TP CENTRAL ODISHA DISTRIBUTION LTD.-MP	SARADA PRASANNA SARANGI
113	1717/2022 WA/676/2022	TP CENTRAL ODISHA DISTRIBUTION LTD.-MP	SARADA PRASANNA SARANGI
114	1718/2022 WA/677/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
115	1719/2022 WA/677/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
116	1720/2022 WA/557/2022	STATE OF ODISHA-MP	SR.S.C.(S. AND M.E.)
117	1720/2022 WA/677/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
118	1721/2022 WA/557/2022	STATE OF ODISHA-MP	SR.S.C.(S. AND M.E.)
119	1722/2022 WA/678/2022	STATE OF ODISHA-MP	SASWATA PATNAIK, AGA
120	1723/2022 WA/678/2022	STATE OF ODISHA-MP	SASWATA PATNAIK, AGA

121	1724/2022 WA/679/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
122	1725/2022 WA/679/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
123	1726/2022 WA/679/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
124	6335/2022 WP(C)/12128/2022	BINAY KUMAR PARIDA-MP	B.K.NAYAK
125	6336/2022 WP(C)/12129/2022	SK. MD. TASLIM RAZA-MP	PRASANTA KUMAR SATAPATHY
126	6337/2022 WP(C)/20365/2016	THE MANAGEMENT M/S. LAXMI PACKAGING INDUSTRIES-MP	B. BANOJA KU PATTANAIK
127	6338/2022 WP(C)/9917/2022	SASHIKANTA DAS-MP	RAMA CHANDRA MOHANTY
128	6339/2022 WP(C)/12130/2022	PRASANT KUMAR MOHANTY-MP	SAILESH DAS
129	6340/2022 WP(C)/23427/2013	NIBEDITA MANASWINEE-MP	
130	6341/2022 WP(C)/5499/2013	SESHADEV DEEP-MP	M/S.DILIP KU.SAHU
131	6342/2022 WP(C)/9172/2017	DAYANIDHI BEHERA-MP	M/S.AJIT KU.TRIPATHY
132	6343/2022 WP(C)/9172/2017	DAYANIDHI BEHERA-MP	M/S.AJIT KU.TRIPATHY
133	6344/2022 WP(C)/12134/2022	DEBIPRIYA DASH-MP	ASIT KUMAR JENA
134	6345/2022 WP(C)/12137/2022	ARABINDA NATH MITRA-MP	ASOK MOHANTY
135	6346/2022 WP(C)/12140/2022	CHAITANYA BEHERA-MP	RANJIT MOHANTY
136	6347/2022 WP(C)/30237/2020	DASHARATH PATEL-MP	MAHESWAR MOHANTY
137	6348/2022 WP(C)/12142/2022	BAIDYANATH PATRA-MP	P.K.MOHANTY
138	6349/2022 WP(C)/12151/2022	SUSANTA KUMAR DAS-MP	RAGHUNATH DAS MOHAPATRA
139	6350/2022 WP(C)/12153/2022	JANMEJAYA MOHANTY-MP	BAMADEV BARAL
140	6351/2022 WP(C)/11407/2022	KUNAL KISHORE DAS-MP	AGASTI KANUNGO
141	6352/2022 WP(C)/12157/2022	MANDAR TANTY-MP	UMESH CHANDRA PATNAIK
142	6353/2022 WP(C)/12139/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
143	6354/2022 WP(C)/12139/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
144	6355/2022 WP(C)/12159/2022	SK.AHMED HUSSAIN-MP	GYANARANJAN SETHI
145	6356/2022 WP(C)/12161/2022	KALANDI SAHOO-MP	BISWABIHARI MOHANTY
146	6357/2022 WP(C)/12140/2022	CHAITANYA BEHERA-MP	RANJIT MOHANTY
147	6358/2022 WP(C)/12162/2022	BINAPANI JENA-MP	SUKANTA KUMAR MISHRA
148	6359/2022 WP(C)/7777/2022	BALARAM SAHU-MP	BASUDEV PANDA
149	6360/2022 WP(C)/11931/2022	MINATI TRIPATHY-MP	MANOJ KUMAR MOHANTY
150	6361/2022 WP(C)/12168/2022	LIVANI NAYAK-MP	SAMEER KUMAR DAS
151	6362/2022 WP(C)/11257/2022	ABHIMANYU MOHANTY-MP	PRABODHA CH. NAYAK
152	6363/2022	SHIBANI CHABIRI-MP	ARUN KUMAR MISHRA



153	WP(C)/12169/2022 6364/2022	NARAYAN SHAW-MP	NIRANJAN BISWAL
154	WP(C)/12170/2022 6365/2022	BIBHUTI NANDA-MP	SUBRAT SATPATHY
155	WP(C)/12172/2022 6366/2022	TIKILI ROUT-MP	
156	WP(C)/6394/2022 6367/2022	PRASANTA KUMAR NANDA-MP	CHINMAYA KUMAR NAYAK
157	WP(C)/12175/2022 6368/2022	GURU CHARAN DALABEHERA-MP	
158	WP(C)/8371/2022 6369/2022	GURUCHARAN DALABEHERA-MP	
159	WP(C)/8426/2022 6370/2022	LIPIKA NAYAK-MP	KUNAL KUMAR SWAIN
160	WP(C)/27268/2021 6371/2022	KABITA MOHANTY @ DASH-MP	CHINMAYA KUMAR NAYAK
161	WP(C)/12178/2022 6372/2022	P.ANIL KUMAR-MP	GOPAL KRISHNA BEHERA
162	WP(C)/12179/2022 6373/2022	MADHUSUDAN PADHI-MP	SUSHANTA KUMAR JOSHI
163	WP(C)/12180/2022 6374/2022	ANUPAMA KHUNTIA-MP	AKSHAYA KUMAR PANDEY
164	WP(C)/10853/2022 6375/2022	PRASANTA KUMAR JENA-MP	KUNAL KUMAR SWAIN
165	WP(C)/12184/2022 6376/2022	MANASI BARIK-MP	PRAFULLA KUMAR RATH
166	WP(C)/12187/2022 6377/2022	PARTHA SARATHI SETHI-MP	SURYAKANTA DASH
167	WP(C)/12185/2022 6378/2022	GOPAL CHANDRA SAHOO-MP	SURYAKANTA DAS
168	WP(C)/12188/2022 6379/2022	BALASORE SCHOOL OF NURSING-MP	
169	WP(C)/13763/2020 6380/2022	BIRAT CHANDRA DAGARA-MP	BANSHIDHAR BAUG
170	WP(C)/12189/2022 6381/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
171	WP(C)/12182/2022 6382/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
172	WP(C)/12182/2022 6383/2022	GOLAKHA BEHERA-MP	PRAYUSH RANJAN PATTNAIK
173	WP(C)/25479/2021 6384/2022	PRADEEP KUMAR PARIDA-MP	BHABANI SANKAR TRIPATHY (1)
174	WP(C)/12192/2022 6385/2022	GIRISH CHANDRA DAS-MP	BHABANI SANKAR TRIPATHY (1)
175	WP(C)/12197/2022 6386/2022	SARATA KUMAR SARANGI-MP	DURGESH NARAYAN RATH
176	WP(C)/37245/2021 6387/2022	SUDHANSU MAHARANA-MP	BHABANI SANKAR TRIPATHY (1)
177	WP(C)/12198/2022 6388/2022	M/S. BKD LOGISTICS PVT. LTD.-MP	AVIJIT PATNAIK
178	WP(C)/17609/2021 6389/2022	SHAIK SERAZUDDIN-MP	BHABANI SANKAR TRIPATHY (1)
179	WP(C)/12200/2022 6390/2022	BASUDEV TOPPO-MP	PRAFULLA KUMAR RATH
180	WP(C)/12201/2022 6391/2022	NITYANANDA MOHANTY-MP	
181	WP(C)/16452/2021 6392/2022	GAYADHAR BAL-MP	
182	WP(C)/16460/2021 6393/2022	NARAYAN CHANDRA SAHOO-MP	
183	WP(C)/16465/2021 6394/2022	ISWAR CHANDRA DAS-MP	
	WP(C)/16468/2021		

184	6395/2022 WP(C)/16472/2021	CHANDRAWAT DEVI-MP	
185	6396/2022 WP(C)/12208/2022	KRUSHNA CHANDRA BEHERA-MP	MANAS RANJAN DHAL
186	6397/2022 WP(C)/4260/2022	THE EXECUTIVE ENGINEER (ELECTRICAL), TPCODL-MP	SURESH CH.DASH
187	6398/2022 WP(C)/12214/2022	SHIVASHAKTI GAUSEVA SANGH,CUTTACK-MP	PRABHU PRASANNA BEHERA
188	6399/2022 WP(C)/24559/2019	DINGAR KUMBHAR-MP	M/S.BIBHU PRASAD DAS
189	6400/2022 WP(C)/800/2022	M/S.D.D.MOTORS,BBSR-MP	BIBHU PRASAD DAS
190	6401/2022 WP(C)/12220/2022	M/S. C.P. MOHANTY AND ASSOCIATES-MP	SUKANTA KUMAR DALAI
191	6402/2022 WP(C)/12222/2022	AMIT SURI-MP	SANJEEV UDGATA
192	6403/2022 WP(C)/12206/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
193	6404/2022 WP(C)/12206/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
194	6405/2022 WP(C)/38622/2021	GOUR GOPAL DANTA-MP	RANJIT SAMAL
195	6406/2022 WP(C)/38623/2021	PURNENDU PANDA-MP	RANJIT SAMAL
196	6407/2022 WP(C)/38620/2021	ASHISH KUMAR PUROHIT-MP	RANJIT SAMAL
197	6408/2022 WP(C)/7324/2022	PRATIKA KUMAR DASH-MP	KURESH PRASAD DASH
198	6409/2022 WP(C)/13655/2013	GUPTA@GUPTO NAG and OR-MP	M/S.P.V. BALA KRISHNA
199	6410/2022 WP(C)/20529/2021	NEELACHAL ISPATA BISTHAPITA PARIVAR TRUST-MP	MR.PRASANNA KU.PARHI (ASGI),SAILAZANANDAN I
200	6411/2022 WP(C)/13655/2013	GUPTA@GUPTO NAG and OR-MP	M/S.P.V. BALA KRISHNA
201	6412/2022 WP(C)/12242/2022	SHANTILATA NAIK-MP	HRUDANANDA MOHAPATRA
202	6413/2022 WP(C)/10031/2011	MC,SRIMAN HIGH SCHOO-MP	MR. P.C.ACHARYA
203	6414/2022 WP(C)/23613/2021	JOGENDRANATH MOHANTY-MP	PRAFULLA CHANDRA ACHARYA
204	6415/2022 WP(C)/12249/2022	NIRMAL CHANDRA BARIK-MP	SIDDHARTHA SAMAL
205	6416/2022 WP(C)/12248/2022	LORAMITRA RATH-MP	DINESH KUMAR PATRA
206	6417/2022 WP(C)/8837/2022	BHAGABAN PRADHAN-MP	ACHYUTANANDA PATTNAIK
207	6418/2022 WP(C)/12250/2022	SIBA PRASANNA PATHY-MP	S.P.NATH
208	6419/2022 WP(C)/12245/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
209	6420/2022 WP(C)/12253/2022	FIROZ KHAN CHINCHANI-MP	ALOK KUMAR PANDA
210	6421/2022 WP(C)/12245/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
211	6422/2022 WP(C)/12257/2022	SHAKTI W.S.H.G.,BAUSABANIA-MP	PABITRA KUMAR DUTTA
212	6423/2022 WP(C)/35814/2020	THE BRANCH MANAGER LIFE INSURANCE CORPORATION	PROF.INDIA KUMAR KANIH
213	6424/2022 WP(C)/41985/2021	BINA GAYAN-MP	GOPAL PRASAD JENA
214	6425/2022 WP(C)/12263/2022	KUNJA TIRKEY-MP	SOUMYA RANJAN MOHANTY
215	6426/2022	PRANAKRUSHNA SAHU-MP	M/S.BISWAJIT MOHANTY

216	WP(C)/8898/2014 6427/2022	ISWAR BALLAV JAGA PANCHAYAT,PURI-MP	ASHOK KUMAR MOHAPATRA 1
217	WP(C)/12265/2022 6428/2022	SUSHANTA KUMAR BHATTA-MP	PRABIR KUMAR RAY
218	WP(C)/5212/2019 6429/2022	BISWA RANJAN SWAIN-MP	AMITABH MISHRA
219	WP(C)/12266/2022 6430/2022	SRI JAGANNATH ALLOYS PVT. LTD.,-MP	ANUPAM DASH
	WP(C)/12268/2022		